



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Department's amongst the Law Officers in the Srinagar Wing of the High Court.

GOVERNMENT ORDER NO: 5379 - LD (A) of 2017

D A T E D: 27 - 10 - 2017

In suppression of all previous orders issued on the subject from time to time, it is hereby ordered that the litigation work amongst the following Law Officers in the Kashmir Wing of the High Court shall stand distributed as under:-

S.No.	Name & Designation of the Law Officer S/Shri	Departments allocated
1.	Bashir Ahmad Dar, Sr. Additional Advocate General	Home Department, Civil Aviation, Forest, Estates, Horticulture Department.
2.	Majid Aftab Wani, Sr. Additional Advocate General	Rural Development Department, Revenue, Relief and Rehabilitation.
3.	M.A. Rathore, Additional Advocate General	Agriculture Production Department, Sericulture, Cooperatives, Vigilance organisation.
4.	Riyaz Ahmad Khan, Additional Advocate General	Power Development Department, Labour and Employment Department, Handloom Development Corporation.
5.	Mohammad Iqbal Dar, Additional Advocate General	Health and Medical Education , Department of Law, Justice and Parliamentary Affairs, Election Department, Ladakh Affairs Department.
6.	Ms. Moksha Qazmi, Additional Advocate General	Housing and Urban Development Department, UEED, Architect Organisation, Town Planning Organisation, Urban Local bodies.
7.	Manzoor Beigh, Additional Advocate General	General Administration Department, BOPEE, JKPC.

